## NATIONAL COMPANY LAW APPELLATE TRIBUNAL

#### PRINCIPAL BENCH

#### 2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

### **DAILY CAUSE LIST DATED 24.11.2025**

# COURT OF REGISTRAR (HYBRID MODE) 11:30 A.M.

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 7046 of 2025 in Comp. App. (AT) No of 2025	Sougata Bhattacharya Vs. Saswata Bhattacharya & Ors.	Sandip Mandal
2.	I.A. No. 7113 of 2025 in I.A. No of 2025 in Competition App. (AT) No. 14 of 2024	Balbir Singh Nagpal Vs. Toyota Kirloskar Motos Pvt. Ltd. & Anr.	Tamanna Bandyopadhyay
3.	I.A. No. 7123 of 2025 in Comp. App. (AT) (Ins) No of 2025	Manish Lalji Dawda Vs. Ankit Wadawa & Anr.	Aditi Sharma
4.	I.A. No. 7124 of 2025 in Comp. App. (AT) (Ins) No of 2025	Rajiv Agarwal Vs. Stressed Assets Stabilization Fund & Anr.	Milan Singh Negi
5.	I.A. No. 7134 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 1371 of 2025	Suyog Jain & Ors. Vs. Hemansh Jetley, Erstwhile Resolution Professional	Aditya Soni
6.	I.A. No. 7138 of 2025 in I.A. No of 2025 in Comp. App. (AT) (Ins) No. 517 of 2024	Express Resorts & Hotels Ltd. Vs. Amit Jain & Ors.	Deeptanshu Chandra

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**Assistant Registrar**